ANNEXURE-II

MONTHLY STATEMENT OF CASES FOR THE MONTH OF OCTOBER, 2022 HIGH COURT OF MEGHALAYA

Name of the State/UT	C	Opening Ba	lance	Inst	titution dur month		Dispo	sal Cases d month	Service III Service Williams	Closin	ng balance a	Selling and consequently		rease or dec cy vis a vis p month			esal of cases te than five	which are	more		s which are ears old at e month
High Court	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL		CIVIL+ CRIMINAL	CIVIL		CIVIL+ CRIMINAL	CIVIL		CIVIL+ CRIMINAL	CIVIL		CIVIL+ CRIMINAL	CIVIL		CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL
of Meghalaya	826	82	908	51	16	67	69	16	85	808	82	890	-2.18%	0.00%	-1.98%	3	0	3	88	1	89

3(a)	Whether any Statewide/Regional Conference held during the month.	
3(b)	Number of Officers who participated in the said conference	
3(c)	Have any targets been fixed and indicated to the participant Officers, if so, what are the targets?	
4	What is the progress made on those targets district-wise	PARTIES TO SERVICE